

**Diversion of Funds meant for Floriculture
Development**

5908. DR. ARVIND SHARMA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether a new Department of Horticulture was set up in Haryana in the year 1990 and the Union Government have been providing financial assistance for the development of floriculture and horticulture in the State since then;

(b) if so, the details thereof;

(c) whether any monitoring is being done to ensure that the funds are used for the purpose for which they have been provided;

(d) if so, whether the case of diverting the said funds for some other purposes has been detected by the Union Government; and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) and (b) Yes, Sir. Government of India has provided financial assistance of Rs. 778.61 lakhs for implementation of various Centrally Sponsored/Central Sector horticultural development schemes in the State during VIIIth Plan.

(c) Yes, Sir. According to the information furnished by Haryana Government Rs. 765.70 lakh has already been utilised from the above amount for horticultural development in the State.

(d) No, Sir.

(e) Does not arise.

[English]

Mahila Samridhi Yojana

5909. SHRI MOHAN RAWALE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission propose to wind up the Mahila Samridhi Yojana;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF

PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) and (c) Does not arise.

Communal Violence

5910. SHRIMATI VASUNDHARA RAJE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the reasons for the recent communal clashes in Mathura;

(b) the steps taken to identify the places in UP and other States prone to communal riots; and

(c) the precautionary measures undertaken to prevent the communal riots at those places?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) According to information available, communal violence occurred in Mathura due to fatal stabbing of a person of one community by a member of another community.

(b) and (c) 'Police' and 'Public Order' being State subjects as per provisions of the constitution of India, it is primarily for the State Governments to identify the places prone to communal riots and to take necessary measures to prevent such riots. However, the Central Government assists the State Governments by sharing intelligence and also by providing Central Para-Military Forces for maintaining law and order. The Central Government has also issued guidelines to the State Governments for promotion of communal harmony and prevention of communal violence. Further, financial assistance is provided to the State Governments by the Central Government for strengthening their policing infrastructure.

[Translation]

Freedom Fighter Pension

5911. DR. HARI SINGH :
SHRI PAWAN DIWAN :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the pension amount of freedom fighter differs from State to State;

(b) if so, the details thereof; state-wise;

(c) whether several State Governments have recently increased the pension amount of freedom fighters;

(d) if so, the details thereof, state-wise;

(e) whether the Government propose to bring uniformity in this regard;

(f) if not, the reasons therefor;

(g) whether the family of Sardar Bhagat Singh is also being provided with the family pension; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Available information about the rate of monthly pension granted to freedom fighters by the State Governments/UT Administrations is given in enclosed Statement. Some State Governments had revised the rate of pension in 1995 and 1996.

(e) and (f) No such proposal is under consideration. The Central Government is concerned with the grant of freedom fighters pension from the Central revenues.

(g) and (h) The Central Government's Freedom Fighters' Pension Schemes provides for the grant of pension of living freedom fighters and their families, if they are no more alive, and to the families of martyrs. For this purpose, family includes, in the order of sequence, widow/widower, unmarried/unemployed daughters, mother and father.

According to information available, a brother and a sister of Sardar Bhagat Singh are getting the 'Freedom Fighters' Pension in their own right.

Statement

Sl. No.	Name of State/ Union Territory	Rate of monthly pension granted to the freedom fighters (Rs.)
1	2	3
1.	Andhra Pradesh	500/-
2.	Arunachal Pradesh	No pension scheme exists.
3.	Assam	750/-
4.	Bihar	250/- as Special Allowance
5.	Goa	350/- in the case of recipients of Central Pension. Rs. 750/- in case of others.
6.	Gujarat	650/- or 750/- as per the merit of the case.
7.	Haryana	750/-

1	2	3
8.	Himachal Pradesh	500/-
9.	Jammu & Kashmir	300/-
10.	Karnataka	500/-
11.	Kerala	1000/-
12.	Madhya Pradesh	1000/-
13.	Maharashtra	1000/- in the case of Males. 1100/- in the case of Female.
14.	Manipur	250/-
15.	Meghalaya	No Pension scheme exists.
16.	Mizoram	250/-
17.	Nagaland	No pension scheme exists.
18.	Orissa	500/-
19.	Punjab	600/-
20.	Rajasthan	500/-
21.	Sikkim	No pension scheme exists.
22.	Tamil Nadu	1500/- (Rs. 250/- in case of recipients of Central Pension).
23.	Tripura	No pension scheme exists. Only widows and unmarried daughter are granted Rs. 100/- per month.
24.	Uttar Pradesh	1050/-
25.	West Bengal	300/-
26.	Andaman & Nicobar Admn.	No pension scheme exists
27.	Chandigarh Admn.	250/- in case of Central pensioners. Rs. 400/- in case of others.
28.	Dadra & Nagar Haveli Daman & Diu	100/-
29.	Delhi	500/-
30.	Lakshadweep	No pension scheme exists
31.	Pondicherry	500/-